

(15)

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No. 115/95

Bindula & ors. Versus B.O.G. & ors.

Orders

Date of Order

9.5.2001

None appeared for the applicant.
Mr. Hemant Gupta appeared as proxy to Mr. M. Rafiq,
counsel for the respondents.

May be listed for final hearing on

6-7-2001.

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(N. P. NAWANI)
ADMINISTRATIVE MEMBER

[Signature]
S. K. Agarwal
Member (Judicial)

5.7.2001

None for the applicant.
Mr. Hemant Gupta - proxy of Mr. M. Rafiq -
counsel for resp.

On a perusal of the Order Sheet
it appears that on 4.12.2000, 21.12.2000,
8.2.2001 and 9.5.2001, none was present
on behalf of the applicant. None is also
present today on behalf of the applicant.
It appears that the applicant lost interest
in this case, therefore, the O.A. is dismissed
in default for non prosecution on the
part of the applicant.

Received

17/7/01

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Dated 01/01/14

[Signature]
A. P. NAGRATH
ADMINISTRATIVE MEMBER

[Signature]
S. K. Agarwal
Member (Judicial)